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24-07-23

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 25/S.O./2023

Date : 21.07.2023

In exercise of powers conferred under Rule 21(1) of the Rules of High Court of Judicature for Rajasthan, 1952, I hereby nominate Hon'ble Mr. Justice Manindra Mohan Shrivastava to be the Administrative Judge with immediate effect. He shall dispose of the administrative business in accordance with Standing Order No. 09/S.O./2013 dated 01.10.2013 except the following matters as mentioned in Standing Order No.24/S.O./2022 dated 13.12.2022 :-

1. Nomination of Officers for various training programmes;
2. Transfer of cases from one Court to another;
3. Sending periodical returns and statements regarding judicial work pertaining to the High Court to the Government of India and Hon'ble Supreme Court of India;
4. Sending replies of Parliament and Assembly questions;
5. Considering proposals of inter district transfer of staff of subordinate courts either on mutual request or on request or on administrative ground.

Sd/-

CHIEF JUSTICE

No.PA/RG/AJ/2001/2687

Date: 21.07.2023

Copy forwarded to the following for information :-

1. The Registrar (Vigilance)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ (Judicial)/O.S.D. (F&I), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur, through P.S. and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar (Vigilance)/ (Writs)/ (Class.)/ (Judicial), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
5. O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
6. All Joint / Deputy Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All Assistant Registrars/ Sr. Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
8. All A.O.J. of Administrative Sections, Rajasthan High Court, Jodhpur.
9. A.O.J. (Classification) (Web Site), Rajasthan High Court, Jodhpur, Jaipur Bench, Jaipur.

C. P. Sharma 21/7/23
REGISTRAR GENERAL

Copy also through e-mail to :-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. The Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, along with copy of Standing Order Nos.09/S.O./2013 dated 01.10.2013 and 24/S.O./2022 dated 13.12.2022.
3. All Private Secretaries to Hon'ble Judges.

C. P. Sharma
REGISTRAR GENERAL
21/7/23